

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 743 of 2020

IN THE MATTER OF:

**Arvind Garg
Liquidator of Carnation Auto India Pvt. Ltd.**

...Appellant

Versus

Jagdish Khattar & Ors.

...Respondents

Present:

For Appellant: Mr. CS Heerika Shukla, Advocate with Mr. Arvind Gard, Liquidator.

**For Respondents: Ms. Varsha Banerjee and Mr. Mukund Rawat, Advocates for R-1, 2, 3, 7, 11, 13, 14 & 16.
Mr. Antony R. Julian, Advocate for 4, 5, & 10.
Mr. Karan Nagrath, Ms. Niharika Nagrath and Mr. Vishal Yadav, Advocates for R-6.
Mr. Rishi Raj Sharma and Mr. Sidharth Arora, Advocates for R-8.
Mr. Abhijeet Sinha, Mr. Satendra K. Rai and Mr. Jatin Pore, Advocates for R-9.**

ORDER
(Through Virtual Mode)

07.10.2020: Of the remaining Respondents notices have been served on all except Respondent No. 3, 6, 8, 11 & 17.

At this stage, Ms. Varsha Banerjee, Advocate appears on behalf of Respondents No. 1, 2, 3, 7, 11, 13, 14 & 16. Shri Karan Nagrath, Advocate appears on behalf of Respondent No. 6. Shri Rishi Raj Sharma, Advocate appears on behalf of Respondent No. 8. Appellant to serve complete set of paper book on learned counsel for Respondent No.6 within 3 days.

Thus, service of notice on all Respondents except Respondent No. 17 is complete. It appears that apart from notice being directed against Respondent

Cont'd..../

No. 17 on its corporate office, notice was also attempted to be served on its Director, Mr. Raj Khosla, but postal article has been returned with endorsement 'Left'. Thus, service is incomplete. Let Appellant provide fresh particulars, in so far as it can be ascertained, of Respondent No. 17 for notice being served on it through any available mode. Appellant shall be at liberty to serve notice dasti.

Respondent No. 8 claims to have filed a reply affidavit. Other Respondents may file their reply affidavits within two weeks. Rejoinder, if any, may be filed by the Appellant within two weeks thereof.

Post the appeal 'for admission (After notice)' on **20th November, 2020**.

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Dr. Ashok Kumar Mishra]
Member (Technical)**

**[Shreesha Merla]
Member (Technical)**

am/gc